

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (CAA) No.12/Chd/CHD/2017.

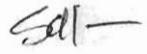
In the matter of:

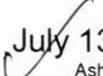
Mukul Sales Pvt.Ltd. & Ors.

....Petitioners.

Present: Mr.Roopak Bansal, Advocate for petitioners.

On request, list the matter on 26.07.2017 for arguments.


(Justice R.P.Nagrath)
Member (Judicial)

 July 13, 2017
Ashwani